

(16)

**NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/290/ (IB)/2017

**NAME OF THE PETITIONER(S)** : HARIHARAN FOUNDATION PVT LTD

**NAME OF THE RESPONDENT(S)** : URC CONSTRUCTION PVT LTD

**UNDER SECTION** : 433 ( e)(f)

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

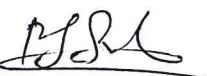
1. VIREKMAN  
v. PERUMAL

Petitioner

  
(Virekman  
v. Perumal)

2. P J RISHIKESH  
v. SRI GANESH

For Respondent



**ORDER**

Mr. V. Perumal, Counsel for Petitioner present. Mr. P.J. Rishikesh, Counsel for Respondent also present. Heard the arguments of both the sides. **Order is reserved.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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